

DIVISION BENCH  
COURT - I

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/245(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MARCH, 2023, 10:30 A.M**

IN THE MATTER OF	INDIAN BANK VS SANJEEV KABRA
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physical)**

Mr. R.C. Prusti, Adv. : For Financial Creditor  
Ms. Smriti Das, Adv.

Mr. Avishek Guha, Adv. : For Personal Guarantor  
Ms. Arunika Dutta, Adv.  
Ms. Sutapa Mitra, Adv.

**ORDER**

1. Ld. Counsel on both sides present.
2. In terms of order dated 13<sup>th</sup> January, 2023, this petition is deferred and adjourned to **21/04/2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**